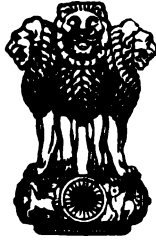


**REPORT OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

*Eight*  
**FORTY-NINTH REPORT**



सत्यमेव जयते

**LOK SABHA SECRETARIAT  
NEW DELHI**

*April, 1956*

*Price*

0.12

MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS

1. Sardar Hukam Singh—*Chairman*.
2. Shri Raghunath Singh.
3. Shri Nageshwar Prasad Sinha.
4. Shri Ganesh Sadashiv Altekar.
5. Shri Goswamiraja Sahdeo Bharati.
6. Shri Narendra P. Nathwani.
7. Shri Radheshyam Ramkumar Morarka.
8. Shrimati Ila Palchoudhuri.
9. Shri N. Rachiah.
10. Dr. Natabar Pandey.
11. Shri Bhawani Singh.
12. Shri T. B. Vittal Rao.
13. Shri C. Madhao Reddi.
14. Shri N. Sreekantan Nair.

SECRETARIAT

Shri N. C. Nandi—*Deputy Secretary*.

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1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf, this their Forty-eighth Report.

2. The Committee met on the 22nd March, 1956, to consider allotment of time to the Resolutions set down in the List of Business for Saturday, the 31st March, 1956.

3. The members whose resolutions had been included in the List of Business for the 31st March, 1956, were also invited to be present at the sitting. One of them attended the sitting.

4. The Committee having considered all aspects with respect to the Resolutions in the List of Business for the 31st March, 1956, recommend the following time-table:

- |  |  |
|--|--|
| (1) Resolution regarding fixing a target date for Prohibition.   | Out of the total time of 3½ hours allotted to this Resolution 2 hours and 31 minutes were taken up on the 2nd and 16th March 1956. The balance of 59 minutes may be completed on the 31st March, 1956. |
| (2) Resolution regarding appointment of a Committee on industrial and commercial State undertakings.   | 3½ hours.  |
| (3) Resolution regarding appointment of a Committee to examine how far the First Five Year Plan has benefited the Scheduled Castes and Scheduled Tribes. | 2 hours and 15 minutes.  |
| (4) Resolution regarding compulsory life insurance.  | 1½ hours.  |

HUKAM SINGH.

NEW DELHI;  
The 24th March, 1956.

## APPENDIX

### **Motion *re* : Adoption of the Forty-ninth Report of the Committee on Private Members' Bills and Resolutions.**

The following motion was moved by Shri Ganesh Sadashiv Altekar and was adopted by the House on the 14th April, 1956:—

“That this House agrees with the Forty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 11th April, 1956.”

[L.S. Deb., dated the 14th April, 1956.]